

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/226/2017
NAME OF THE PETITIONER(S) : SRI SAI VIGNESH PAPER MILLS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, COIMBATORE
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A. G. Somya Narayana (For A-K. MYLSAMY ASSOCIATES)	For Petitioner	W. S. S. S.
2.	B. Sarath Babu	For Respondent	B. Sarath Babu

ORDER

Counsel for petitioner present. Representative of ROC present. Heard. Order is reserved.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc